

No. DSJ/Bilaspur/Reader/2021-  
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,  
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 1<sup>st</sup> July, 2021.

OFFICE ORDER

It is for the information of the General Public, Advocates, Litigants, Prosecution and all the concerned that in order to break the chain of transmission of Covid -19 virus, the Civil cases and Criminal Cases fixed during the below mentioned date/period are adjourned for effective hearing :-

Cases fixed for hearing.	Cases adjourned for effective hearing.
01.07.2021	03.09.2021

(R.K. Chaudhary)  
District & Sessions Judge,  
Bilaspur, H.P.

Endst.No. DSJ/Bilaspur/Reader/2021- Dated Bilaspur, the 1<sup>st</sup> July, 2021.

Copy forwarded to:-

3373.

- 1 The President Bar Association, Bilaspur/ Ghumarwin for information.
- 2 The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad , Criminal Ahlmad and Clerk-cum-Typist of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
- ✓ 5. The Assistant Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.

( R.K. Chaudhary)  
District & Sessions Judge,  
Bilaspur, H.P.

No. Senior Civil Judge/CJM/BLP/Reader/2021----  
Office of the Senior Civil Judge -Cum-Chief Judicial Magistrate,  
Bilaspur, Distt. Bilaspur, H.P

Dated Bilaspur, the June, 2021,

OFFICE ORDER

It is notified for information of the litigants and Advocates, and all concerned that to prevent from the spread of pandemic of corona virus (COVID-19), the Civil and Criminal cases fixed for 30-06-2021 are adjourned for effective hearing for 23-10-2021 except more than 7 years old cases i.e. cases of 2013 and prior to that, cases listed for accused statement u/s. 313Cr. P.C., arguments, consideration, orders and under trial cases and cases in which dates are given separately.

*Sd/-*  
Senior Civil Judge-Cum-CJM,  
Bilaspur, Distt. Bilaspur, H.P

Endst. No. Civil Judge (Sr. Divn)/CJM/BLP/Rdr/2021-3259 dated 1-7-2021  
Copy forwarded to:

1. The President, Bar Association, Bilaspur, for information.
2. The Assistant Public Prosecutor, Bilaspur, for information.
3. Reader of this office, for compliance.
4. Civil Ahlmad, Cr. Ahlmad and CCT of this office, for compliance.
- ✓ 5. The Assistant Programmer/System Assistant of this office with direction to upload the same on the website of District Courts.
6. Notice Board of this Court.

*[Signature]*  
Senior Civil Judge-Cum-CJM,  
Bilaspur, Distt. Bilaspur, H.P

No. Senior Civil Judge/CJM/BLP/Reader/2021----  
Office of the Senior Civil Judge -Cum-Chief Judicial Magistrate,  
Bilaspur, Distt. Bilaspur, H.P

Dated Bilaspur, the July, 2021,

OFFICE ORDER

It is notified for information of the litigants and Advocates, and all concerned that to prevent from the spread of pandemic of corona virus (COVID-19), the Civil and Criminal cases fixed for 01-07-2021 are adjourned for effective hearing for 25-10-2021 except more than 7 years old cases i.e. cases of 2013 and prior to that, cases listed for accused statement u/s. 313Cr. P.C., arguments, consideration, orders and under trial cases and cases in which dates are given separately.

*Sd/-*  
Senior Civil Judge-Cum-CJM,  
Bilaspur, Distt. Bilaspur, H.P

Endst. No. Civil Judge (Sr. Divn)/CJM/BLP/Rdr/2021- 3265 dated 1-7-2021  
Copy forwarded to:

1. The President, Bar Association, Bilaspur, for information.
2. The Assistant Public Prosecutor, Bilaspur, for information.
3. Reader of this office, for compliance.
4. Civil Ahlmad, Cr. Ahlmad and CCT of this office, for compliance.
5. ✓ The Assistant Programmer/System Assistant of this office with direction to upload the same on the website of District Courts.
6. Notice Board of this Court.

*[Signature]*  
Senior Civil Judge-Cum-CJM,  
Bilaspur, Distt. Bilaspur, H.P  
*[Initials]*